

affected rail traffic as the wagon availability for steel has gone far in excess of the demand;

(b) if so, what is the extent of lag in steel production to utilise the wagon capacity available in full; and

(c) the steps being taken to fill this gap by increasing steel production?

**The Minister of Steel and Mines (Shri Sanjiva Reddy):** (a) to (c). The information is being collected and will be laid on the Table of the House.

#### Profits of Hindustan Steel Ltd.

1384. **Shri Muthiah:**  
Shri Himatsingka;  
Shri Rameshwar Tantia:

Will the Minister of Steel and Mines be pleased to state:

(a) whether the Hindustan Steel Ltd., has made a profit of Rs. 210 lakhs in 1964-65;

(b) whether it is declaring profits for the first time since it was set up eleven years ago;

(c) whether it would have earned a higher profit of Rs. 400 lakhs but for the loss sustained in the working of the fertiliser plant; and

(d) whether the Rourkela Unit accounts for the bulk of the profit?

**The Minister of Steel and Mines (Shri Sanjiva Reddy):** (a) to (d). Yes, Sir, the Hindustan Steel Limited have made a profit for the first time in the year 1964-65. The accounts are under finalization and the exact position and the extent of profit will be known on finalisation.

#### Import and Export Regulations

1385. **Shri D. C. Sharma:** Will the Minister of Commerce be pleased to refer to the reply given to Starred Question No. 403 on the 3rd September, 1965 and state the action taken in the remaining 552 cases of violation of Import and Export Regulations which came to notice of Government

during 1964 and 1965 and which were still under investigation?

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy):** The position of the action taken in respect of the remaining 552 cases referred to in the Question is as follows:

Penal action taken	50
Exonerated	94
Under investigation	408
<b>TOTAL</b>	<b>552</b>

#### Bridges on the Vijayawada-Waltair Section

1386. **Shri M. S. Murti:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to construct over-bridges and under-bridges in the Municipal towns through which the Railway line passes in the Vijayawada-Waltair Section of the Southern railway; and

(b) if so, the number of bridges proposed to be constructed during 1966-67 and the places where they will be constructed?

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):**  
(a) Yes.

(b) There are proposals for constructing three over/under-bridges in lieu of existing level crossings on the Vijayawada—Waltair Section viz., (1) near Samalkot, (2) near Tadepalligudem and (3) near Elluru.

#### Heavy Electricals Ltd., Bhopal

1387. **Shri Hari Vishnu Kamath:** Will the Minister of Industry and Supply be pleased to state:

(a) whether it is a fact that an Engineer of Heavy Electricals Ltd., Bhopal was recently murdered;

(b) if so, the details of the incident;

(c) whether the matter has been investigated; and

(d) if so, with what result?

**The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh):** (a) to (d). An engineer of the Heavy Electricals (India) Limited, Bhopal, was killed on the 23rd October, 1965, while on duty, as a result of being struck by a pledge hammer. The matter is under investigation by the police.

**Bharat Electronics, Bangalore**

**1388. Shri Buta Singh:  
Shri Narasimha Reddy:**

Will the Minister of Industry and Supply be pleased to state:

(a) whether radio valves manufactured by the Bharat Electronics at Bangalore are not available in Delhi at controlled rates;

(b) whether Government have taken steps to check the profiteering in the sale of valves; and

(c) if so, the details thereof?

**The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh):** (a) No, Sir. Messrs. Bharat Electronics Ltd., have appointed distributors in Delhi to sell BEL valves through their dealers at BEL fixed prices. These prices are published in papers from time to time for general information of public.

(b) and (c). Do not arise.

**Import of Air-conditioned Machinery for Coaches**

**1389. Shri M. S. Murti:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that air-conditioned machinery for coaches is being imported from Japan;

(b) if so, whether any agreement has been signed with any Japanese firm; and

(c) the details thereof?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) No.

(b) and (c). Do not arise.

**Production of Starch**

**1390. Shri Vishwa Nath Pandey:  
Shri Kindar Lal:**

Will the Minister of Industry and Supply be pleased to state:

(a) whether it is a fact that a U.S. firm has agreed to help to develop a starch factory in India which will convert waste agricultural products into industrial uses; and

(b) if so, Government's reaction thereto?

**The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh):** (a) and (b). Yes, Sir. M/s. Pan Alliance Corporation of U.S.A. are collaborating with the Indian firm M/s. Cassava Starch Products Ltd. for setting up a unit for manufacture of starch and dextrose powder from tapioca. An industrial licence has been issued to the Indian firm.

12 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**REPORTED COLLISION AT SAGAU LI STATION OF NORTH EASTERN RAILWAY**

श्री हुकम चन्द्र कछवाय (देवास) :  
ग्रह्यक्ष महोदय मैं ग्रविलम्बनीय लोक सत्रत्व के निम्नलिखित विषय की शोर रेलवे मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वे इस बारे में एक वक्तव्य दें :—

"14 नवम्बर 1965 को पूर्वोत्तर रेलवे के सगौली स्टेशन पर एक मालगाड़ी और एक रेलवे इंजन के हुई बीच टक्कर का